

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

SENIOR CIVIL JUDGES - Posting of **Smt A.Neeraja**, whose suspension was revoked and reinstated into service as I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Kothagudem - **ORDERS - ISSUED.**

ROC.NO.3527/2022-B.SPL.,

NOTIFICATION NO.403-B.SPL.

DATED:30.08.2022.

READ: 1. High Court's proceedings order ROC No 1226, 1344 & 1429/2018, VC, dated 31.10.2019.

2. High Court's proceedings order ROC No 1226, 1344 & 1429/2018, VC, dated 30.08.2022.

The High Court passed the following Posting order:

Smt A.Neeraja, formerly Senior Civil Judge, Sangareddy, erstwhile Medak District, who was placed under suspension vide High Court's Proceedings 1st read above and whose suspension was revoked and reinstated into service in the High Court's Proceedings 2nd read above is posted as I Additional Senior Civil Judge -cum-I Additional Assistant Sessions Judge, Kothagudem (**post kept vacant**).

I

The Principal Senior Civil Judge-cum-Assistant Sessions Judge, Kothagudem who is holding the full additional charge of the post of I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Kothagudem will immediately handover charge of the said post to Smt A. Neeraja and get herself relieved from the said post.

II

Smt A. Neeraja, shall take charge of her post from Principal Senior Civil Judge-cum-Assistant Sessions Judge, Kothagudem, immediately.

NOTE: The Order placed in the High Court's Website <https://tshc.gov.in> and the downloaded copy from the web site is valid for joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and In-charge officer concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Principal District and Sessions Judges, Badradri Kothagudem District at Kothagudem and Sangareddy (erstwhile Medak District).
7. The I Additional District and Sessions Judges, Badradri Kothagudem District at Kothagudem and Sangareddy (erstwhile Medak District).
8. The I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Kothagudem.
9. The Principal Senior Civil Judge-cum-Assistant Sessions Judge, Kothagudem.
10. The District Treasury Officer, Kothagudem and Sangareddy (erstwhile Medak District).
11. The Sub-Treasury Officer, Kothagudem and Sangareddy (erstwhile Medak District).
12. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section

(e) Work Review Cell, (f) O.P. Cell, (g) D.Budget,

(h) Enquiry Cell (i) Computer Section, (J) Special Officers Section,
High Court for the State of Telangana.

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